

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SOUTH EAST, SAKET,**

**NEW DELHI**

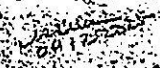
ORDER No. 256 Dated 4-12-2025

Cases pending in courts as mentioned below in column no. 3 are hereby withdrawn from the Courts mentioned below in column no. 2 and assigned to the Courts mentioned in column no. 4 with immediate effect:-

| (1)   | (2)                                                                                | (3)                                                                                               | (4)                                                                       |
|-------|------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------|
| S.No. | Name of the transferor Court                                                       | Details of cases withdrawn.                                                                       | Name of the transferee Court                                              |
| 1     | Ms. Nivedita Anil Sharma,<br>Pr. D&SJ (SE)<br>Saket Court Complex,<br>New Delhi    | From this list -<br>Cases mentioned at<br>Serial number 1 and 2 (Annexure - A)<br>Total 2 Cases.  | Ms. Geetanjali,<br>ASJ (FTC)-03 (SE)<br>Saket Court Complex,<br>New Delhi |
| 2     | Ms. Sheetal Chaudhary Pradhan,<br>ASJ-02 (SE)<br>Saket Court Complex,<br>New Delhi | From this list -<br>Cases mentioned at<br>Serial number 3 to 6 (Annexure - A)<br>Total 4 Cases.   |                                                                           |
| 3     | Sh. Lovleen,<br>ASJ-03(SE)<br>Saket Court Complex,<br>New Delhi                    | From this list -<br>Cases mentioned at<br>Serial number 7 to 10 (Annexure - A)<br>Total 4 Cases.  |                                                                           |
| 4     | Dr. Tarun Sahrawat<br>ASJ-04(SE)<br>Saket Court Complex,<br>New Delhi              | From this list -<br>Cases mentioned at<br>Serial number 11 to 14 (Annexure - A)<br>Total 4 Cases. |                                                                           |
| 5     | Sh. Vishal Singh,<br>ASJ-05(SE)<br>Saket Court Complex,<br>New Delhi               | From this list -<br>Cases mentioned at<br>Serial number 15 to 17 (Annexure - A)<br>Total 3 Cases. |                                                                           |
| 6     | Ms. Shivani Chauhan,<br>ASJ (FTC)-01(SE)<br>Saket Court Complex,<br>New Delhi      | From this list -<br>Cases mentioned at<br>Serial number 18 to 21 (Annexure - A)<br>Total 4 Cases. |                                                                           |
| 7     | Sh. V. K. Gautam,<br>ASJ (FTC)-02(SE)<br>Saket Court Complex,<br>New Delhi         | From this list -<br>Cases mentioned at<br>Serial number 22 to 25 (Annexure - A)<br>Total 4 Cases. |                                                                           |

**NOTE :-**

1. The Ahlmad of the transferor and transferee Court shall ensure that list of the transferred cases are affixed on the notice board of the Courts by 10:00 AM so as to avoid inconvenience to the litigants and lawyers.
2. Cases pending at the stage of order shall not be transferred.
3. The Ahlmad of the transferor Court shall also ensure the transfer of cases in all respect as well as through server to the transferee court.
4. List be also sent to Computer Branch for uploading the same on the website of Saket Courts.

  
(NIVEDITA ANIL SHARMA)  
Principal District & Sessions Judge (SE)  
Saket Courts, New Delhi.

7379 - 7402

No. \_\_\_\_\_ JudL./Cases Transfer/F.53/Saket/2025

Dated, New Delhi: \_\_\_\_\_

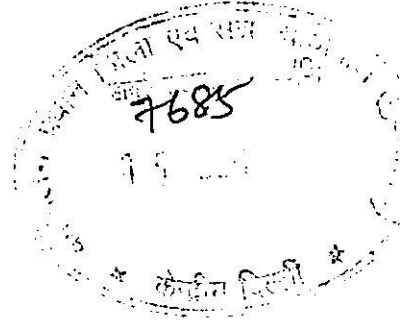
4/12/25

Copy forwarded for information & necessary action to:-

1. The Worthy Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Officer In-Charge, Computer Branch, South East, Saket Courts, New Delhi.
5. The Chief Judicial Magistrate, South East, Saket Courts, New Delhi.
6. The Branch In-Charge, Chief Judicial Magistrate Office, South East, Saket Courts, New Delhi.
7. The Chief Prosecutor (South East), Saket Courts, New Delhi.
8. The Secretary, Bar Association, Delhi/New Delhi.
9. The Website Committee, Tis Hazari Court, Delhi.
10. The PRO/APRO, South East District.
11. The Branch In-Charge, Computer Branch (South East), Saket Courts, New Delhi, with the direction to upload the same on the website of District Court, Saket.
12. PS/Reader to the Principal District and Sessions Judge, South East, Saket Courts, New Delhi.
13. Notice Board (through Care Taker).
14. R&I Branch, South East District for uploading for LAYERS.
15. Guard File.

2  
04/12/2025

Administrative Officer (Judicial)  
South East, Saket Court Complex, New Delhi



| ANNEXURE - A |                                                                          |                       |                                           |            |                         |                                                         |
|--------------|--------------------------------------------------------------------------|-----------------------|-------------------------------------------|------------|-------------------------|---------------------------------------------------------|
| S. NO.       | NAME OF THE JUDICIAL OFFICER                                             | CASE NUMBER           | PARTY NAME                                | NEXT DATE  | PURPOSE                 | ACT                                                     |
| 1            | MS. NIVEDITA ANIL SHARMA,<br>PRINCIPAL DISTRICT & SESSIONS<br>JUDGE (SE) | CR REV.<br>11127/2013 | HONEY GUPTA VS. THE<br>STATE AND ANR.     | 05.12.2025 | ARGUMENTS.              | U/S 397/398 READ<br>WITH SEC. 359 OF<br>CR.PC           |
| 2            | MS. NIVEDITA ANIL SHARMA,<br>PRINCIPAL DISTRICT & SESSIONS<br>JUDGE (SE) | SC 293/2017           | STATE VS. RAJEEV<br>KHANNA ETC.           | 18.12.2025 | DEFENCE EVIDENCE        | ACT 308/34 IPC                                          |
| 3            | MS. SHEETAL CHAUDHARY PRADHAN,<br>ASJ-02                                 | SC/361/2019           | STATE VS MOHD ASIF                        | 03-12-2025 | PE                      | IPC-JAMIA NAGAR                                         |
| 4            | MS. SHEETAL CHAUDHARY PRADHAN,<br>ASJ-02                                 | SC/206/2020           | STATE VS RISHI<br>RAJPAL SINGH<br>CHAUHAN | 28-01-2026 | PE                      | IPC-302                                                 |
| 5            | MS. SHEETAL CHAUDHARY PRADHAN,<br>ASJ-02                                 | SC/191/2020           | STATE VS SUMIT                            | 15-01-2026 | PE                      | 306,34, 488 (A) IPC                                     |
| 6            | MS. SHEETAL CHAUDHARY PRADHAN,<br>ASJ-02                                 | SC/266/2020           | STATE VS ARUN @<br>CHUDAIL                | 18-12-2025 | PE                      | IPC-302                                                 |
| 7            | SH. LOVLEEN, ASJ-03                                                      | SC/114/2020           | STATE VS ABDUL<br>WAHID                   | 15-01-2026 | PROSECUTION<br>EVIDENCE | IPC-<br>302,120,34,25,27,54,59,                         |
| 8            | SH. LOVLEEN, ASJ-03                                                      | SC/163/2020           | STATE VS PURAN<br>SOLANKI @ PUNIA         | 09-12-2025 | PROSECUTION<br>EVIDENCE | IPC-307,34,                                             |
| 9            | SH. LOVLEEN, ASJ-03                                                      | SC/236/2020           | STATE VS SUNIL<br>KUMAR YADAY             | 10-12-2025 | PROSECUTION<br>EVIDENCE | IPC-<br>302,392,411,201,365,                            |
| 10           | SH. LOVLEEN, ASJ-03                                                      | SC/260/2020           | STATE VS SONU<br>YADAV ETC                | 03-12-2025 | PROSECUTION<br>EVIDENCE | IPC-307,201,323,341,                                    |
| 11           | SH. TARUN SEHRAWAT,<br>ASJ-04/SPECIAL JUDGE (NDPS)                       | SC/77/2021            | STATE VS AMBER JAFRI<br>@ ALI HAIDER      | 02-12-2025 | PROSECUTION<br>EVIDENCE | IPC --392                                               |
| 12           | SH. TARUN SEHRAWAT,<br>ASJ-04/SPECIAL JUDGE (NDPS)                       | SC/93/2021            | STATE VS SAHID AND<br>ORS                 | 10-03-2026 | PROSECUTION<br>EVIDENCE | IPC --393                                               |
| 13           | SH. TARUN SEHRAWAT,<br>ASJ-04/SPECIAL JUDGE (NDPS)                       | SC/92/2021            | STATE VS VINAY KUMAR<br>JHA               | 21-04-2026 | PROSECUTION<br>EVIDENCE | IPC -302,<br>323,325,354,34                             |
| 14           | SH. TARUN SEHRAWAT,<br>ASJ-04/SPECIAL JUDGE (NDPS)                       | SC/91/2021            | STATE VS IQBAL @<br>GUDDU                 | 03-12-2025 | PROSECUTION<br>EVIDENCE | IPC -186, 307, 353                                      |
| 15           | SH. VISHAL SINGH, ASJ-05                                                 | SC/19/2020            | STATE VS HARI @<br>HALLU                  | 06-02-2026 | PROSECUTION<br>EVIDENCE | IPC-307,IPC-34,                                         |
| 16           | SH. VISHAL SINGH, ASJ-05                                                 | SC/84/2020            | STATE VS SANJAY<br>BAIN                   | 29-01-2026 | PROSECUTION<br>EVIDENCE | IPC-304B,IPC-<br>34,IPC-498A,IPC-506,                   |
| 17           | SH. VISHAL SINGH, ASJ-05                                                 | SC/204/2020           | STATE VS RAJKISHORE                       | 05-12-2025 | PROSECUTION<br>EVIDENCE | IPC-307,                                                |
| 18           | MS. SHIVANI CHAUHAN, ASJ (SE)                                            | SC/4/2018             | STATE VS. RASHID<br>ZAMAL @ MITTU         | 05.12.2025 | PROSECUTION<br>EVIDENCE | 302/363/201 IPC                                         |
| 19           | MS. SHIVANI CHAUHAN, ASJ (SE)                                            | SC/1144/2016          | STATE VS. PRAMOD<br>ORS.                  | 17.01.2026 | PROSECUTION<br>EVIDENCE | 392/397/411/20B, 34                                     |
| 20           | MS. SHIVANI CHAUHAN, ASJ (SE)                                            | SC/5/2018             | STATE VS. BACHAN<br>SINGH @ CHI           | 15.01.2026 | PROSECUTION<br>EVIDENCE | 307/341/452/506/34 IPC                                  |
| 21           | MS. SHIVANI CHAUHAN, ASJ (SE)                                            | SC/6/18               | STATE VS. ANIL SAXENA                     | 08.12.2025 | STATEMENT OF<br>ACCUSED | 302/34/ IPC 25/27<br>ARMS ACT                           |
| 22           | SH. V. K. GAUTAM, ASJ (FTC)-02                                           | SC/1616/2016          | STATE VS KISHORE<br>KUMAR                 | 02-12-2025 | STATEMENT OF<br>ACCUSED | IPC-498A,304B,34,                                       |
| 23           | SH. V. K. GAUTAM, ASJ (FTC)-02                                           | SC/354/2017           | STATE VS ANIL KUMAR                       | 02-12-2025 | PROSECUTION<br>EVIDENCE | IPC-302,309                                             |
| 24           | SH. V. K. GAUTAM, ASJ (FTC)-02                                           | SC/1562/2016          | STATE VS YASIR<br>ALTAF ANR               | 02-12-2025 | PROSECUTION<br>EVIDENCE | IMMORAL TRAFFIC<br>PREVENTION ACT-<br>5IPC-370,406,342, |
| 25           | SH. V. K. GAUTAM, ASJ (FTC)-02                                           | SC/286/2018           | STATE VS<br>SUNNY@PEERI@SUNNY<br>KUMAR    | 02-12-2025 | PROSECUTION<br>EVIDENCE | IPC-302,34                                              |